

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3780
TO BE ANSWERED ON 05.04.2022**

COVID-19 INFECTION AND DEATHS AMONG CHILDREN BELOW 18 YEARS

† **3780. SHRI ABIR RANJAN BISWAS:**

Will the Minister of **HEALTH & FAMILY WELFARE** be pleased to state:

- a) the number of children below the age of 18 years who have been infected by COVID-19 since the start of the disease, State-wise and year-wise;
- b) the number of children below the age of 18 years who have died from COVID-19 infection since the start of the disease, State-wise and year-wise;
- c) whether Government has set any deadline to vaccinate all below the age of 18 years against COVID-19; and
- d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE
(DR BHARATI PRAVIN PAWAR)**

(a) to (d): As on 30th March, 2022, as per information shared by States/UTs, a total of 4,30,23,215 confirmed cases and 5,21,101 deaths due to COVID-19 have been reported in the country.

As on 30th March 2022, against the estimated population of about 7.40 crore beneficiaries of 15-18 years age, a total of 5.70 crore (77 %) have received at least one dose, and 3.77 crore (51%) beneficiaries have received both doses of COVID vaccines.

On recommendation of domain knowledge experts, Government of India has expanded the COVID-19 vaccination to beneficiaries aged 12-14 years from 16th March 2022. As on 30th March 2022, a total of 1.51 crore (32%) beneficiaries 12-14 years of age have received 1st dose of COVID-19 vaccine.

Government of India has been reviewing the pace and coverage of COVID-19 vaccination and has issued multiple advisories to States/UTs to cover eligible beneficiaries with both doses of COVID-19 vaccine. Adequate Covid-19 vaccine doses are made available to all States/UTs to vaccinate all eligible beneficiaries with 1st dose and 2nd dose.